

MEGHALAYA LEGISLATIVE ASSEMBLY

RE-ASSEMBLED BUDGET SESSION
LIST OF BUSINESS FOR –
MONDAY, MAY 25th, 2009

GOVERNMENT BUSINESS

1. The Deputy Speaker to announce the Report of the Business Advisory Committee under Rule 230.
2. Shri. M. M. DANGGO, Minister in-charge Parliamentary Affairs to move :

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session”.
3. The Deputy Speaker to announce the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
4. Dr. MUKUL SANGMA, Deputy Chief Minister in-charge Finance to lay the Supplementary Demands and Vote-on-Account Ordinance 2009.
5. Vote of Confidence :
Minister in-charge Parliamentary Affairs to move :
“That, this House expresses its Confidence in the present ministry headed by Dr. D. D. Lapang”.
6. Election of Speaker.
7. Felicitations to the newly elected Speaker.

Dated Shillong
The 22nd May, 2009

W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly